

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 2386, CUTTACK, SATURDAY, DECEMBER 24, 2016/PAUSA 3, 1938

HOUSING & URBAN DEVELOPMENT DEPARTMENT

NOTIFICATION

The 24th December, 2016

S.R.O. No. 640/2016— In exercise of the powers conferred by sub-section (3) of Section 1 of the Odisha Municipal Services Act, 2016 (Odisha Act 7 of 2016), the State Government do hereby appoint the 24th day of December, 2016 as the day on which the said Act shall come into force.

[No. 30144-HUD-13-LEGIS-67-POLICY-17/2016/HUD.]

By Order of the Governor

G. MATHI VATHANAN
Commissioner-cum-Secretary to Government